

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/01/2016 to 31/01/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	ST/Early Hearing /10001/2016 -in- ST/13833/2014-DB	01/01/2016	C.C.E. & S.T.-Vadodara-ii -Vs- Larsen & Turbo Ltd	OIO-VAD-EXCUS-002-COM-005-14-15 Dated : 27/08/2014
2	ST/Others /10002/2016 -in- ST/11973/2013-DB	05/01/2016	Gujarat State Petronet Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-STX-003-COMMR-019-13 Dated : 30/03/2013
3	E/ROM /10003/2016 -in- E/1450/2011-SM	06/01/2016	Shree Ramanuj Dyeing & Printing Mills -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/305-306/SRT-I/2011 Dated : 12/10/2011
4	E/COD /10004/2016 -in- E/10062/2016-SM	16/12/2015	Kiri Industries Limited -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-102-2013-2014 Dated : 10/03/2014
5	ST/Early Hearing /10005/2016 -in- ST/90/2011-DB	08/01/2016	Gambhir Catering Service -Vs- C.C.E. & S.T.-Vadodara-i	OIO-08/STC/BRC-I/MP/COMMR-I/2010 Dated : 29/10/2010
6	E/ROA /10006/2016 -in- E/854/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Samir J Sethia	OIO-16-17-COMMR-2007 Dated : 30/03/2007
7	E/ROA /10007/2016 -in- E/853/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- P S R Sastry	OIO-16-17-COMMR-2007 Dated : 30/03/2007
8	E/ROA /10008/2016 -in- E/852/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Venkateshwar Rao	OIO-16-17-COMMR-2007 Dated : 30/03/2007
9	E/ROA /10009/2016 -in-	08/01/2016	C.C.E. & S.T.-Rajkot -Vs-	OIO-16-17-COMMR-2007 Dated : 30/03/2007

	E/851/2007-DB		Sudev Kadva	
10	E/ROA /10010/2016 -in- E/850/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Shaileshbhai R Harsoda	OIO-16-17/COMMR/2007 Dated : 04/04/2007
11	E/ROA /10011/2016 -in- E/849/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Chanubhai P Vasani	OIO-16-17/COMMR/2007 Dated : 04/04/2007
12	E/ROA /10012/2016 -in- E/848/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Kamalnayan R Sojitra	OIO-16-17/COMMR/2007 Dated : 04/04/2007
13	E/ROA /10013/2016 -in- E/847/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Kishorbhai B Bhanderi	OIO-16-17/COMMR/2007 Dated : 04/04/2007
14	E/ROA /10014/2016 -in- E/846/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Ghanshyambhai T Sapariya	OIO-16-17/COMMR/2007 Dated : 04/04/2007
15	E/ROA /10015/2016 -in- E/845/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Haresh Pranlal Rupani	OIO-16-17/COMMR/2007 Dated : 04/04/2007
16	E/ROA /10016/2016 -in- E/844/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Hasubhai S Patel	OIO-16-17/COMMR/2007 Dated : 04/04/2007
17	E/ROA /10017/2016 -in- E/843/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Iswarbhai S Patel	OIO-16-17/COMMR/2007 Dated : 04/04/2007
18	E/ROA /10018/2016 -in- E/841/2007-DB	08/01/2016	C.C.E. & S.T.-Rajkot -Vs- Shivam Casting	OIO-16-17/COMMR/2007 Dated : 04/04/2007
19	ST/MA(EXTN) /10019/2016 -in- ST/10297/2014-DB	11/01/2016	United Phosphorus Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-234-13-14 Dated : 29/10/2013
20	ST/MA(EXTN) /10020/2016 -in- ST/45/2008-DB	11/01/2016	Jai Research Foundation -Vs- C.C.E. & S.T.-Vapi	OIO-07/DEM/VAPI/2008 Dated : 28/01/2008
21	E/MA(EXTN) /10021/2016	11/01/2016	United Phosphorous Ltd -Vs-	OIO-27/CIMMR/SURAT-II/2013 Dated : 25/02/2013

	-in- E/11045/2013-DB		C.C.E. & S.T.-Surat-ii	
22	E/MA(EXTN) /10022/2016 -in- E/12858/2013-SM	11/01/2016	Jai Research Foundation -Vs- C.C.E. & S.T.-Vapi	OIA-SRP/93/VAPI/2013-14 Dated : 21/05/2013
23	E/CROSS /10023/2016 -in- E/11664/2015-SM	11/01/2016	C.C.E.-Ahmedabad-ii -Vs- Real Strips Limited	OIA-AHM-EXCUS-002-APP-0017-15-16 Dated : 30/06/2015
24	E/COD /10024/2016 -in- E/10069/2016-DB	23/12/2015	Prabhat Agro Industries -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-134-14-15 Dated : 30/07/2014
25	C/Early Hearing /10025/2016 -in- C/13694/2014-DB	13/01/2016	Narendra Raval -Vs- C.C.-Ahmedabad	OIO-19/COMMR/O&A/DRI/2014 Dated : 12/08/2014
26	C/Early Hearing /10026/2016 -in- C/246/2012-DB	09/11/2015	Idmc Ltd -Vs- C.C.-Ahmedabad	OIO-07/COMMR/ICD-AHMEDABAD/JNPT/2012 Dated : 31/07/2012
27	C/Early Hearing /10027/2016 -in- C/69/2012-DB	09/11/2015	Aries Dyechem Industries -Vs- C.C.-Ahmedabad	OIO-04/COMMR/2012 Dated : 16/04/2012
28	E/COD /10028/2016 -in- E/10082/2016-DB	22/09/2015	Tinna Rubber & Infrastructure Ltd -Vs- C.C.E & S.T.-Silvasa	OIA-VAD-EXCUS-003-APP-07-15-16 Dated : 28/05/2015
29	C/Stay /10029/2016 -in- C/10086/2016-DB	28/10/2015	Ramkrishna Bhupendrarai Mehta -Vs- C.C.-Kandla	OIO-KDL-COMMR-11-2012-13 Dated : 31/07/2012
30	E/MA(EXTN) /10030/2016 -in- E/528/2012-DB	15/01/2016	Silvassa Bottling Co -Vs- C.C.E. & S.T.-Vapi	OIO-09/MP/VAPI/2012 Dated : 28/02/2012
31	E/MA(EXTN) /10031/2016 -in-	15/01/2016	Rahim S Roy -Vs- C.C.E. & S.T.-Vapi	OIO-09/MP/VAPI/2012 Dated : 28/02/2012

	E/529/2012-DB			
32	C/COD /10032/2016 -in- C/10090/2016-DB	15/01/2016	Jyoti Jewellers -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-119-120-15-16 Dated : 08/09/2015
33	E/Early Hearing /10033/2016 -in- E/10053/2013-DB	19/01/2016	Heubach Colour P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-73-74/COMMR/SURAT-II/2012 Dated : 21/11/2012
34	E/Early Hearing /10034/2016 -in- E/10054/2013-DB	19/01/2016	Heubach Colour P Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-75/COMMR/SURAT-II/2012 Dated : 21/11/2012
35	C/ROA /10035/2016 -in- C/11599/2014-DB	19/01/2016	Saraf Impex Pvt Ltd -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
36	C/ROA /10036/2016 -in- C/11600/2014-DB	19/01/2016	Pravin Saraf -Vs- C.C.-Kandla	OIO-KDL/COMMR/45/2013-14 Dated : 31/12/2013
37	C/ROA /10037/2016 -in- C/379/2005-DB	19/01/2016	Pooja Tex Prints P Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-VP/255-256/SRT-I/2004 Dated : 30/12/2004
38	E/Stay /10038/2016 -in- E/1008/2011-DB	21/01/2016	Mercury Laboratories Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/205/VDR-I/2011 Dated : 10/05/2011
39	ST/Early Hearing /10039/2016 -in- ST/12510/2014-DB	21/01/2016	Shree R R Construction -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-699-2013-14 Dated : 14/03/2014
40	ST/Early Hearing /10040/2016 -in- ST/12509/2014-DB	21/01/2016	Shree R R Construction -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-700-2013-14 Dated : 14/03/2014
41	C/COD /10041/2016 -in- C/10113/2016-DB	21/01/2016	Sanjay Kumar And Co Exim Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-161-15-16 Dated : 07/09/2015
42	E/ROA /10042/2016 -in- E/198/2009-SM	25/01/2016	Afloat Textiles (india) Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-KRS/215/VAPI/2008 Dated : 31/07/2008

43	ST/Early Hearing /10043/2016 -in- ST/522/2012-DB	27/01/2016	C.C.E. & S.T.-Vapi -Vs- Shreeji Manpower	OIA-SRP/80-81/VAPPI/2012-13 Dated : 16/10/2012
44	C/COD /10044/2016 -in- C/10131/2016-DB	27/01/2016	Shatrughna S Saravagi -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-062-15-16 Dated : 14/07/2015
45	ST/COD /10045/2016 -in- ST/10141/2016-DB	23/12/2015	Dr Sanjiv Arunchandra Vasa -Vs- C.S.T.-Service Tax - Ahmedabad	OIA-AHM-SVTAX-000-APP-056-15-16 Dated : 18/08/2015
46	E/Early Hearing /10046/2016 -in- E/293/2012-DB	28/01/2016	Castrol India Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
47	E/Others /10047/2016 -in- E/3797/1998-DB	29/01/2016	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/696/VDR/1998 Dated : 28/08/1998
48	E/MA(EXTN) /10048/2016 -in- E/1080/2009-DB	29/01/2016	Berger Paints India Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-23-24/2009-AHD-I-CE/ID/COMMR-A-/AHD Dated : 30/01/2009
49	E/MA(EXTN) /10049/2016 -in- E/1081/2009-DB	29/01/2016	P S Choudury -Vs- C.C.E.-Ahmedabad-i	OIA-23-24/2009-AHD-I-CE/ID/COMMR-A-/AHD Dated : 30/01/2009